

- (ii) The Sugar (Price Determination for 1975-76 Production) Amendment Order, 1995 published in Notification No. G.S.R. 77(E)/Ess.Com./Sugar in Gazette of India dated the 22nd February, 1995.
- (iii) The Sugar (Price Determination for 1976-77 Production) Amendment Order, 1995 published in Notification No. G.S.R. 78(E)/Ess.Com./Sugar in Gazette of India dated the 22nd February, 1995.
- (iv) The Sugar (Price Determination for 1977-78 Production) Amendment Order, 1995 published in Notification No. G.S.R. 79(E)/Ess.Com./Sugar in Gazette of India dated the 22nd February, 1995.
- (v) The Sugar (Price Determination for 1978-79 Production) Amendment Order, 1995 published in Notification No. G.S.R. 80(E)/Ess.Com./Sugar in Gazette of India dated the 22nd February, 1995.
- (vi) The Sugar (Price Determination for 1979-80 Production) Amendment Order, 1995 published in Notification No. G.S.R. 81(E)/Ess.Com./Sugar in Gazette of India dated the 22nd February, 1995.

[Placed in Library. Sec No. LT 7408/95]

Notification under Bureau of Indian Standards Act, 1986 and Annual Report and Review on the working of National Cooperative Consumers' Federation of India, Ltd; New Delhi for 1993-94 and a Statement showing reasons for delay in laying these papers etc.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : On behalf of Shri Buta Singh, I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under section 39 of the Bureau of Indian Standards Act, 1986 :
 - (i) The Bureau of Indian Standards (Terms and Conditions of Service of Employees) Amendment Regulation, 1994 published in Notification No. BIS/EC/REG/3 in Gazette of India dated the 12th April, 1994.
 - (ii) The Bureau of Indian Standards (Powers and Duties of Director General) Amendment Regulations, 1994 published in Notification No. BIS/EC/REG/5 in Gazette of India dated the 23rd September, 1994.
 - (iii) The Bureau of Indian Standards (Certification) Amendment Regulations, 1994 published in Notification No. BIS/3EC/REG/6 in Gazette of India dated the 27th September, 1994.
 - (iv) The Bureau of Indian Standards (Recruitment to Laboratory Technical Posts) Amendment Regulations, 1994 published in Notification

No. BIS/EC/REG/8 in Gazette of India dated the 23rd September, 1994.

- (v) The Bureau of Indian Standards (Amendment) Rules, 1994 published in Notification No. G.S.R. 791(E) in Gazette of India dated the 7th November, 1994.
- (vi) The Bureau of Indian Standards (Recruitment to Administration, Finance and other Posts) Amendment Regulations, 1994 published in Notification No. BIS/EC/REG/9 in Gazette of India dated the 19th December, 1994.

[Placed in Library. See No. LT 7409/95]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1993-94, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1993-94.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 7410/95]

- (4) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
 - (i) Review by the Government of the working of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year, 1993-94.
 - (ii) Annual Report of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT 7411/95]

Review on the working of and Annual Report of the Hooghly Dock and Port Engineers Limited, Calcutta, for 1993-94 and Statement showing reasons for delay in laying these Papers.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of Companies Act, 1956 :
 - (i) Review by the Government of the working of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1993-94.

- (ii) Annual Report of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. 7412/95]

Review on the working of and Annual Report of North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati for 1992-93 and a Statement showing reasons for delay in laying these Papers.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOL) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
 - (i) Review by the Government of the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1992-93.
 - (ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1992-93 alongwith Audited Accounts and comments of the Comptroller and General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 7413/95]

Review on the working of and Annual Report of Smith Stanistreet Pharmaceuticals Limited, Calcutta for 1993-94 and a Statement showing reasons for delay in laying these Papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : On behalf of Shri Eduardo Faleiro, I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
 - (i) Review by the Government of the working of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the year 1993-94.
 - (ii) Annual Report of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the

year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 7414/95]

Annual Report and Annual Accounts of the Indian Council of Agricultural Research, New Delhi for 1993-94 and a Statement showing reasons for delay in laying these Papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : On behalf of Shri S. Krishna Kumar, I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1993-94.
- (ii) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1993-94, together with Audit Report thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :
 - (i) Review by the Government of the working of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1990-91.
 - (ii) Annual Report of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1990-91, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 7416/95]

Notification under Essential Commodities Act, 1955, etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:
 - (i) S.O. 3499 published in Gazette of India dated the 17th December, 1994 regarding